

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 621  
46/213/ND/2022

IN THE MATTER OF:

Mr. Rohit Gupta

...APPLICANT

Vs.

M/s. First Step Properties Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 213 of Comp. Act, 2013

Order delivered on 26.09.2022  
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:Mr. Abhishek Kumar, Adv.

For the Respondent

:Ms. Neeha Nagpal, Advocate.

ORDER

Due to paucity of time, matter is adjourned to 31.10.2022.

  
(COURT OFFICER)